

Central Administrative Tribunal, Principal Bench
New Delhi

O.A. No.2659/2001

New Delhi this the 18th day of August 2002

Hon'ble Mr. M. P. Singh, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

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Mrs. Versha Sareen
Sr. Clerk
W/o Shri Rakesh Sareen, age 33 years
R/o 14/10, Railway Colony,
Delhi Kishan Ganj, Delhi-110 007.
O/o Senior Account Officer,
Foreign Traffic Accounts, Delhi Kishan Ganj,
Delhi-110 007. - Applicant
(None for the applicant even on the second call)

Versus

1. Union of India through its
Secretary,
Ministry of Railways,
New Delhi.
2. General Manager (Establishment)
Western Railway, Chruch Gate,
Mumbai.
3. The Statistical and Analysis Officer
Compilation Office, Western Railway,
Ajmer.
4. O/o Senior Account Officer
Foreign Traffic Accounts,
Delhi Kishan Ganj,
Delhi-110 007.

- Respondents
(By Advocate : Shri R.K. Sankar for Shri R.L. Dhawan)

ORDER (ORAL)

Mr. Shanker Raju, Member (J)

Despite second call neither applicant nor his counsel is present. On presual of the earlier ordersheets, we find that on 31.5.2001 and 17.7.2002, neither applicant nor his counsel was present for the applicant. In this view of the matter, we find that the applicant is no longer interested in pursuing the present OA.

2. In view of the above circumstances, the OA is dismissed in default and for non-prosecution. No costs.

S. Raju

(Shanker Raju)
Member (J)

(M.P. Singh)
Member (A)

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